

(2)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH : NEW DELHI

O.A. No. 313/97.

This the 7th day of February, 1997.

HON'BLE SHRI S.R. ADIGE, MEMBER(A).

Sh. Chander Prakash  
S/o Late Baldrishan,  
R/o 226 Jheel Khuranja,  
Scooter Market, Shahdara,  
Delhi-110031.

..... Applicant.

(By Advocate Shri J.K. Sharma)

Versus

1. The Director of Printing,  
Ministry of Urban Development,  
Nirman Bhawan,  
New Delhi.

2. The Manager,  
Govt. of India Press,  
Minto Road,  
New Delhi.

..... Respondents.

(None for the respondents)

ORDER (Oral)

By Hon'ble Shri S.R. Adige, Member(A).

Learned counsel prays for permission to withdraw the OA. Permission is granted. The O.A. is dismissed as withdrawn.

*Adige*  
( S.R. ADIGE )  
MEMBER (A)

RB